

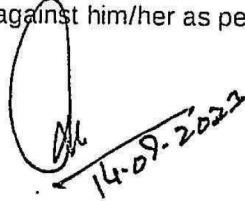
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Aman Tyagi, Orderly EC 71352822	Orderly in the Court of Undersigned.	Orderly in the Court of Ms. Charu Gupta, Ld. ASJ (SC-POCSO)-01, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Kanwar Pal Meena, Orderly EC 59708397	Orderly in the Court of Ms. Charu Gupta, Ld. ASJ (SC- POCSO)-01, North-East District, Karkardooma Courts, Delhi.	Orderly in the Court of Undersigned.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

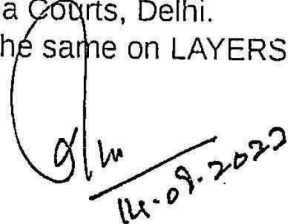
  
(Virender Kumar Bansal)  
Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

No. 6564-6577 /P&T/Admn./NE/KKD/2023

Dated 14 SEP 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

  
Principal District & Sessions Judge  
NE District, KKD Courts, Delhi